

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2193

ANSWERED ON:03.08.2015

Pre-examination Coaching

Rathod Shri Dipsinh Shankarsinh

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government is implementing any such scheme for providing coaching or special training facilities for tribal and backward class students in the country including North Eastern Region;
- (b) if so, the details thereof and the funds allocated during the last three years and the current year, State-wise;
- (c) whether the Government is aware that the funds allocated to such coaching facilities are being utilized in the prescribed manner; and
- (d) if not, the action taken by the Government to check such irregularities?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) & (b): Yes Madam, the Ministry of Tribal Affairs is implementing a Central Sector Scheme of "Coaching for Scheduled Tribes" in the country including North Eastern Region under which Pre-Examination Coaching Centres (PECs) run by State Governments/Universities/Registered Private Institutes are supported for providing coaching to ST students. The Scheme is need based and demand driven and, therefore, fund allocation is scheme-wise, not State-wise.

Similarly, Ministry of Social Justice and Empowerment is implementing a Central Sector Scheme of 'Free Coaching for SC and OBC Students' under which financial assistance is provided to coaching institutions for providing free coaching to SCs and OBC students. There is no provision of state-wise allocation of funds under this Scheme.

The details of budget allocation during the last three years and current year under the above Schemes are as under:-

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(Rs. in Crore)

S.No Name of the Scheme 2012-13 2013-14 2014-15 2015-16

BE RE BE RE BE RE BE

1. Coaching for Scheduled Tribes 4.50 0.50 4.50 1.50 1.50 0.50 77.00\*

\*Note: From the financial year 2015-16, Grants-in-aid for Coaching for Scheduled Tribes is given under the Scheme 'Grants-in-aid to Voluntary Organisations working for the welfare of Scheduled Tribes'.

(Rs. in Crore)

S.

No Name of the Scheme 2012-13 2013-14 2014-15 2015-16

BE RE BE RE BE RE BE

2. Free Coaching for SC and OBC Students 12.00 6.00 12.00 12.00 12.00 9.00 12.00

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(c) & (d): Funds released to eligible institutions on submission of complete proposals along with utilisation certificates for previous grants and on fulfilment of the provisions of General Financial Rules, 2005 and norms of the Scheme. Further, the following effective mechanism to monitor the projects under the scheme is in place:-

(i) The running of coaching institute is monitored by State Government/ district authorities, and inspection report is ensured every year; projects are inspected by Ministry officers also.

(ii) Guidelines of the Scheme of 'Free Coaching for SC and OBC Students' provide for review of the progress of its implementation through periodic report from the institutions.

In addition, the accounts of grantee institutions are open for inspection by representatives/officers from the office of Comptroller and Auditor General of India, Government of India or concerned State Government at any time.

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